## RAJYA SABHA

## Waiver of import duty on naphtha

2676. SHRIMATI MOHSINA KIDWAI:

SHRI VIJAY J. DARDA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Central Government are working on a plan to waive import duty on naphtha so that supplies can be procured at cheaper rates for the power plant to generate power at an affordable price;
  - (b) if so, the details thereof; and
  - (c) the action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) to (c) No, Sir. However, *vide* customs notification no. 71/2006, Government of India has waived the duty on Naphtha to be imported by M/s. Ratnagiri Gas and Power Private Limited (RGPPL) for use in generation of electricity in the power plants of RGPPL at Dhabol, District Ratnagiri, Maharashtra.

## Supply of Gas to Pipavav Power Project

2677. SHRI SURYAKANTBHAIACHARYA: SHRI JAYANTILAL BAROT: PROF. ALKA BALRAM KSHATRIYA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Central Government had given commitment to the State of Gujarat for supply of adequate quantity of gas for the Pipavav Power Project from Tapti gas fields;
- (b) whether Government have now advised the State Government to approach Tapti Joint Venture for a gas tie-up at a mutually negotiated price;
- (c) whether a delegation of Gujarat MPs called on the Prime Minister in March, 2006 in this regard; and
  - (d) if so, what is the final outcome of the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) and (b) On the request